

jected the other day to the Congress Party trying to influence the Finance Minister, and that day itself he said he was contacting the Chief Ministers.

12.36 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** I beg to lay on the Table a copy of Annual Report of the Indian Statistical Institute, Calcutta, for the year 1961-62. [Placed in Library. See No. LT-1724/63]

##### CONCLUSIONS OF THE TWENTYFIRST SESSION OF THE INDIAN LABOUR CONFERENCE

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** I beg to lay on the Table a copy of the Main Conclusions of the Twentyfirst Session of the Indian Labour Conference held at New Delhi on the 13th July, 1963. [Placed in Library. See No LT-1725/63].

**Shri S. M. Banerjee (Kanpur):** I would like to know whether the recommendations have been accepted by Government or not.

**Shri C. R. Pattabhi Raman:** They are being reviewed by Government. It is a tripartite conference, and the main conclusions are placed on the Table. They are being considered by the Government.

##### REPORT OF CHIEF INSPECTOR OF MINES ON NUNDYDROOG GOLD MINE ACCIDENT

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):** Sir, I beg to lay on the Table a copy of Report of the Chief Inspector of Mines on the fatal acci-

dent at Nundydroog Gold Mine, Bangarapet Taluk, Kolar District, Mysore, on the 13th August, 1963. [Placed in Library. See LT-1726-63].

12.37 hrs.

#### PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table the following two Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 9th September, 1963:—

- (1) The Customs and Central Excises (Amendment) Bill, 1963.
- (2) The Appropriation (Railways) No. 5 Bill, 1963.

#### ELECTION TO COMMITTEE

##### INDIAN CENTRAL JUTE COMMITTEE

**The Minister of Food and Agriculture (Shri Swaran Singh):** I beg to move the following:—

"That in pursuance of sub-rule (9) of Rule 1 read with Rule IV (2) of the Rules and Regulations of the Indian Central Jute Committee, constituted under the late Department of Education, Health and Lands Resolution No. F. 254 34A, dated the 28th May, 1936, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a Member of the Indian Central Jute Committee vice Shri G. Basu ceased to be a member of Lok Sabha."

**Mr. Speaker:** The question is:

"That in pursuance of sub-rule (9) of Rule 1 read with Rule IV (2) of the Rules and Regulations of the Indian Central Jute Com-

[Mr. Speaker]

mittee, constituted under the late Department of Education, Health and Lands Resolution No. F. 254 34/A, dated the 28th May, 1936, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Indian Central Jute Committee vice Shri G. Basu ceased to be a member of Lok Sabha."

*The motion was adopted.*

12:38 hrs.

**MOTION RE: INTERNATIONAL SITUATION**

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Mr. Speaker, Sir, I beg to move:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

This is almost a periodical resolution that is considered by this House, and it is a good thing; both for the House and the country, if I may say so, and for the Government, that this is so considered and various aspects of this problem are debated here.

The foreign policy of a country, obviously and primarily, has to deal with the interests of that country, with the defence of freedom of that country, freedom and integrity, with the advancement of that country. At the same time, these questions have to be viewed in any mature consideration of the problem in the wider context of what is happening in the world. No country is isolated and can pursue its own path regardless of what is happening elsewhere.

Therefore, our foreign policy has always been looked at by this House, in view of the context of the world, more especially from the point of view of advancement of peace and co-operation in the world. In the ultimate analysis, if I may say so, although I do not know whether this particular aspect has been laid stress of in this House previously, most thinking persons realise now that there is no future for the world except ultimately, not perhaps too soon, by the development of some kind of a world order. That may not be near enough to us today. But it was good to realise that it is in this developing context that we have to view events that happen in the world and in our country. In any event, quite apart from the possibility of a world order coming into existence within a fairly short time, we are most interested, and this House and this country repeatedly said so in the maintenance of peace in the world and so we have laboured for peace and disarmament which is a prelude to that peace and for the other aspects of this problem. In doing this, we have naturally co-operated with, in the United Nations, other similar minded nations in measures to ease tensions and conflicts. And because we attach value to this policy and because we inherited, if I may say so, an outlook and the approach, we have followed a policy which has been called a policy of non-alignment; that is, maintaining India's independence and freedom to take decisions on national and international questions that may arise on the merits of each case and not attaching ourselves to any military bloc or to have any alliance for military purposes with any other country. We think that this policy is right basically; it is right from the point of view of any idealistic approach. It is right as events have shown during the past few years from the practical point of view. We think it is right now here today and any swerving away from it would be harmful to our